नंगल कारखाना योजना

*५८५. **श्री खू० चं० सोधिया** : क्या **उत्पादन** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या नंगल कारखाना योजना के लिये, जिसकी सिफारिश मंत्रालय ने अपनी १९५५–५६ की रिपोर्ट में की है, किसी विशेषज्ञ फर्म का चुनाव कर लिया गया है;

(ख) यदि हां, तो फर्म का नाम और वह किस देश की है ;

(ग) यदि नहीं, तो चुनाव कब तक किये जाने की सम्भावना है ;

(घ) क्या सरकार ने विशेषज्ञ फर्म की नियुक्ति और उस फर्म को दिये जाने वाले पारिश्रमिक आदि मामलों पर विचार कर लिया है ;

(ङ) यदि हां, तो उनके बारे में किये गये निर्णय की रूप रेखा क्या है; और

(च) १९५६–५७ के लिये निर्दिष्ट कार्यक्रम के विभिन्न पहलुओं के बारे में अब तक क्या प्रगति हुई है ?

उत्पादन मंत्री के सभासचिव (श्री रा० गि० दुबे) : (क) से (ङ) . योजना के लिये किसी एक फर्म को तांत्रिक सलाहकारों की नियुक्तिहेतु चुनने के उद्देश्य से, नवम्बर, १९५५ में ३ विदेशी फर्मों को योजना की प्राथमिक रूप रेखायें प्रस्तुत करने को कहा गया था। इनमें से दो फर्मों से प्राथमिक रूपरेखाएं हाल ही में प्राप्त हो चुकी हैं और उनकी जांच हो रही है। आशा है, तीसरी फर्म अगस्त के आरम्भ में अपनी रूपरेखा प्रस्तुत कर देगी। आशा की जाती है कि तीनों प्राथमिक रूपरेखाओं की विस्तृत जांच करने के पश्चात्, तांत्रिक सलाहकारों का चुनाव इस वर्ष अक्तूबर तक हो जायगा। तांत्रिक सलाहकारों को क्या पारिश्रमिक दिया जाय, इस बारे में निर्णय प्राथमिक रूपरेखाओं की जांच की समाप्ति के पश्चात् किया जायगा।

(च) सूचना देने वाला विवरण सभा-पटल पर रख दिया गया है। [**देखिये परिशिष्ट ४, अनुबन्ध संख्या ३**]।

Local Development Works in Tripura

*586. **Shri Dasaratha Deb** : Will the Minister of **Planning** be pleased to state :

(a) the amount of money estimated for the Local Development programme in Tripura for the year 1956-57;

(b) the amount estimated under each head; and

(c) the amount of money that has been spent so far out of that amount?

The Deputy Minister of Irrigation and Power (Shri Hathi) : (a) to (c). Presumably, the hon. Member has in mind the Local Development Works Programme which was inaugurated during First Plan Period in 1953-54. The provisional allocation to Tripura for that programme for the current year is Rs. 90,000/-. Under the Programme, local works grants are allocated to the State Governments and it is open to the latter to sanction suitable schemes themselves, according to the felt needs of the local people. No specific reservation for any particular category (ies) of works is, at present, contemplated. As the procedure and policy governing the programme have not yet been finalised the State Governments have been asked not to utilize Central grant on fresh works.

Engineering Personnel Committee

*587. **Shri Debendra Nath Sarma** : Will the Minister of **Planning** be pleased to state the number of Mechanical and Electrical Engineering Schools to be opened in Assam out of the 62 such schools as recommended by the Engineering Personnel Committee during the Second Five Year Plan period?

The Deputy Minister of Irrigation and Power (Shri Hathi) : For the eastern region comprising Assam, West Bengal, Bihar, Orissa, Manipur and Tripura, the Engineering Personnel Committee has recommended the establishment of 29 Engineering schools. The number of schools to be opened in Assam cannot be indicated at this stage. The recommendations of the Committee are under consideration.

कोरी फिल्में

*५८८. **श्री मती अनुसूयाबाई बोरकर** : क्या **वाणिज्य और उद्योग** मंत्री यह बताने की कृपा करेंगे कि :

(क) १९५४–५५ और १९५५–५६ में विदेशों से कोरी फिल्में खरीदने के लिये कितनी राशि बाहर भेजी गई; और

(ख) कोरी फिल्मों का निर्माण करने के लिये भारत में एक कारखाना न खोले जाने का क्या कारण है ?

भारी उद्योग मंत्री (श्री म० म० शाह) : (क) १९५४–५५ तथा १९५५–५६ (अप्रैल-फरवरी) में क्रमशः १५१ लाख रु० और २०६ लाख रु० की कोरी फिल्मों का आयात किया गया ।

(ख) क्योंकि कोरी फिल्में बनाने में एक अत्यन्त कठिन तथा जटिल प्रक्रिया सम्बन्धी शिल्प ज्ञान तथा सही सही जानकारी की आवश्यकता होती है और इनके उत्पादन में लाभ होना निश्चित नहीं है ।

Electrification of Servant Quarters in M. P.s' Flats

*589. **Shri T. B. Vittal Rao** : Will the Minister of **Works, Housing and Supply** be pleased to state when Government propose to electrify the servants' quarters in M.P.s' flats and bungalows?

The Parliamentary Secretary to the Minister of Works, Housing and Supply (Shri P. S. Naskar) : Internal wiring has been carried out in all the servants quarters attached to the M.P.s' flats at North and South Avenues and M.P.s' bungalows. The N.D.M.C. have already laid necessary cables for the servants quarters attached to M. P.s' flats on North and South Avenues with the exception of 28 newly constructed quarters. The N.D.M.C. are now laying the cables for the servants quarters attached to M. P. bungalows and will undertake the work for the 28 servants quarters as soon as they intimate the cost to the C.P.W.D. and necessary amount is deposited with them by the latter.

Electric connections are being given to the quarters where cables have been laid as and when the required amount is deposited with the N.D.M.C. by the occupants.

Transgression by Pakistan Planes

*590. **Shri D. C. Sharma** : Will the **Prime Minister** be pleased to refer to the reply given to Starred Question No. 218 on the 24th February, 1956 and state the result of the protest lodged with the Government of Pakistan regarding the two Pakistan Air Force planes which transgressed the Indian territory near Khalra border 30 miles from Amritsar ?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan) : In reply to our communication the Government of Pakistan asked for certain clarifications regarding the map references cited by us. The information asked for has been sent. A final reply is awaited.

पूर्वी बंगाल से विस्थापित व्यक्ति

*५९१. **श्री विभूति मिश्र** : क्या पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने पूर्वी बंगाल के विस्थापित व्यक्तियों के चम्पारन जिले में बसाये जाने के बारे में कोई योजना तैयार की है; और

(ख) यदि हां, तो वे कहां पर बसाये जायेंगे और कितने समय में उनको वहां स्थायी रूप से बसा दिया जायगा?

पुनर्वास उपमंत्री (श्री ज० कु० भोंसले) : (क) जी हां ।

(ख) जिन स्थानों पर यह लोग बसाये जायेंगे, उनके नामों की सूची सभा पटल पर रख दी गयी है [देखिये परिशिष्ट ४, अनुबन्ध संख्या ४] । लोगों का जाना शुरू हो गया है और अगस्त १९५६ तक समाप्त हो जायेगा ।

Film Libraries

*592. **Shri Madiah Gowda** : Will the Minister of **Information and Broadcasting** be pleased to state :

(a) whether Government propose to open film libraries in each State; and

(b) the conditions laid down for borrowing of films from these libraries?

The Minister of Information and Broadcasting (Dr. Keskar) : (a) and (b). Libraries already exist in the six Distribution Branch Offices of the Films Division and films are given on loan on a hire of 8 annas per film to private persons, political parties and business concerns. Field Publicity Officers who also maintain stocks of films have been authorised to lend copies of films free of charge to educational and charitable institutions, hospitals, social welfare agencies and all other non-profit-making organisations.

As a part of the Second Five Year Plan scheme it is proposed to re-arrange the library service by re-grouping the supply of copies which is now made to the vans of the Community Project areas, of the States and of the Central Government, the idea being that at every district headquarters and, if possible, at a still lower level, a library of films should be available which can be made use of in common by these vans and also by the public.